

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 36/2026 (WZ)**

MIT Art design Technology  
University (MIT ADT), Pune ..... Applicant

V/s  
Grampanchayat Lonikalbhor  
& Ors. .... Respondent

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA  
POLLUTION CONTROL BOARD RESPONDENT NO. 9**

I, Navanath Awatade, Age-56 years, occupation – Service,  
Sub- Regional Officer of the Maharashtra Pollution Control Board  
at Pune- II, having office address at Jog Centre, 2<sup>nd</sup> Floor,  
Wakdewadi, Pune – 411003, do hereby state on solemn affirmation  
as under –

1. I say and submit that the Original Application No. 36/2026 (WZ) concerns Respondent No. 1- Grampanchayat Lonikalbhor and Respondent No. 2 – Grampanchayat Kadamvakvasti regarding the dumping waste in the Mula-Mutha riverbed and Gat No. 113 (Lonikalbhor) which lies in the Riverbed located towards the North –East side of the campus of the present applicant.

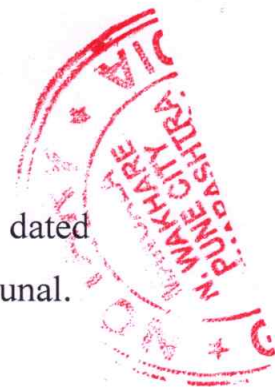
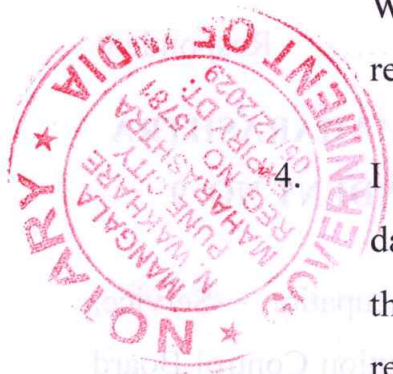


2. I am filing this Affidavit in compliance of the order dated 06/04/2026 passed by the Hon'ble National Green Tribunal.

3. I say and submit that Lonikalbhor Grampanchayat is generating around 7 MT/day municipal solid waste and Kadamvakvasti Grampanchayat is generating around 6 MT/day municipal solid waste. As per provisions of the Solid Waste Management Rules, 2026, these Grampanchayats are required to obtain Authorisation from the Respondent Board.

4. I say and submit that, to verify the incidence published in the daily newspaper dated 01/03/2026 regarding toxic fumes in the area of Loni Kalbhor, and pursuant to the complaint received from Shri Ram Shigri (Bhandari) dated 05/01/2026, officials of the Respondent Board at Pune-II visited the site on date 01/03/2026 and observed the following:

- I. There was a huge amount of MSW /solid waste at Lonikalbhor (Behind MIT College) along the bank of river Mula Mutha at Gat No. 113 dumped by Gram panchayat LoniKalbhor and Gram panchayat Kadamwakvasti.
- II. Huge hips of MSW are unscientifically dumped at site. Significant MSW was observed spread everywhere and in the river Mula- Mutha.
- III. The Villagers present during the visit said that frequent fire incidences had occurred at this MSW





site and nearby villagers, students and employees of the MIT college suffer from this unbearable foul smell and fumes due to burning of solid waste. They also said that Grampanchayat Lonikalbhor and Grampanchayat Kadamvakvasti has not been taking any effective precautionary action regarding this.

IV. Used plastic, plastic carry bags, C& D waste, waste from nearby hotels, thermacol, waste cloths, dead parts of animals, slaughtering waste from mutton and chicken shops were observed spread in the river and on the bank of river. Foul smell due to decomposition and burning of MSW was noticed during the visit.

V. Grampanchayat Lonikalbhor has not obtained authorization /any legal documents on Gat no 113, regarding Solid Waste Management Rules 2026 and also not complied with these rules.

VI. Ambient Air Quality Monitoring (AAQM) carried out through mobile monitor van. A copy of the Visit Report dated 01/03/2026 is enclosed as **Annexure I**.

5. I say and submit that the Respondent Board monitored the air quality at MIT College, Loni Kalbhor, Pune, near the garbage dumping site fire, on date 01/03/2026 and 02/03/2026, and found that the air quality levels exceeded the prescribed

limits. A copy of the Ambient Air Monitoring Result dated 1/03/2026 and 02/03/2026 is enclosed as **Annexure- II**.

6. I say and submit that the Respondent-Board has issued a Non – Compliance Letter to the Deputy CEO (Panchayat), Pune Zilla Parishad, Pune, Gram Vikas Adhikari (Grampanchayat Lonikalbhor, Gram Vikas Adhikari Grampanchayat Kadamwakwasti regarding Solid Waste Management Rules vide letter dated 05/03/2026. Copy of the Non- Compliance Letter Dated 05/03/2026 are enclosed as an **Annexure III**.

7. I say and submit that, to verify the present status, officials of the Respondent Board at Pune-II office visited the site on date 13/05/2026 and observed as follows:

- I. There was huge amount of MSW / solid waste at Lonikalbhor (Behind MIT College, Loni Kalbhor ) and along the bank of river Mula-Mutha and a nalla passing through the MIT College Loni Kalbhor at Gat No. 113 by Grampanchayat Loni Kalbhor and Grampanchayat Kadamwakvasti.
- II. Huge hips of MSW were observed unscientifically dumped at site. Significant MSW was observed spread everywhere and in the river Mula-Mutha and along the bed of river Mula-Mutha.



III. Burning of MSW was observed at site. However, Grampanchayat Loni Kalbhor and Kadamvakvasti did not remove the dumped MSW from site till then.

IV. Grampanchayat Lonikalbhor and Grampanchayat Kadamvakvasti had not taken any precautionary measures to stop the entry of MSW into river Mula-Mutha.



V. Used Plastic, Plastic carry bags, C & D waste, Waste from nearby hotels, thermacol, waste cloths, Dead parts of animals, slaughtering waste from Mutton and chicken shops, parts of plants spread observed in the river and on the bank of river. Foul smell due to decomposition of MSW noticed during the visit.

VI. Grampanchayat Lonikalbhor and Grampanchayat Kadamvakvasti have neither obtained nor applied for Authorisation Gat no 113, regarding Solid Waste Management Rules 2026 and also not complied with these rules and yet not submitted their reply to Marathi letter dated 01.03.2026 and noncompliance letter dated 05.03.2026. A copy of the Visit report along with Photographs dated 13/05/2026 is enclosed as **Annexure- IV.**



8. I say and submit that the Respondent-Board has issued a Proposed Direction dated 04/06/2026 to Gram Vikas Adhikari, Grampanchayat Loni-kalbhor and Gram Vikas

Adhikari, Grampanchayat Kadamwakwasti under section 33 A Water (Prevention & Control of Pollution) Act 1974, 31 A of Air (Prevention & Control of Pollution) Act 1981 read with Solid Waste Management Rules, 2026. Copy is enclosed as **Annexure V.**

9. Hence this affidavit.

Solemnly affirmed on this 10<sup>th</sup> day of June, 2026 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 9.

ADVOCATE

(Navanath Awatade)  
Sub-Regional Officer,  
MPCB, Pune

*Mutade*  
↓

**BEFORE ME**

*Mangala N. Wakhare*  
**MANGALA N. WAKHARE**  
ADVOCATE & NOTARY  
GOVERNMENT OF INDIA

**10 JUN 2026**





# महाराष्ट्र प्रदूषण नियंत्रण मंडळ

MAHARASHTRA POLLUTION CONTROL BOARD

उप प्रादेशिक कार्यालय, पुणे-२ / Sub Regional Office, Pune-2

२ रा मजला, जोग सेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे-411 003  
2<sup>nd</sup> Floor, Jog Centre, Pune-Mumbai Road, Wakadewadi,  
Pune-411 003

Annexure- I



**LIFE**  
Lifestyle for  
Environment



दूरध्वनी / Tel: 9423632901

संकेतस्थळ / Website: www.mpcb.gov.in

## -: Visit Report :-

Dtd. 01.03.2026

**Name & address of Project** : Grampanchayat Loni Kalbhor,  
Loni Kalbhor, Tal. Haveli, Dist. Pune

**Mail ID** : glonikalbhor@gmail.com

### **Observations:**

Visit is carried out for the investigation of News appeared in the daily News Paper dated 01.03.2026 regarding toxic fumes in the area of Loni Kalbhor. Also complaint is received from Shri Ram Shigri ( Bhandari) dated 05.01.2026 during the site visit. Following are the observations during the visit.



1. There was a huge amount of MSW / solid waste at Lonikalbhor ( Behind MIT College) along the bank of river Mula Mutha at Gat No. 113 by Gram panchayat Loni Kalbhor and Grampanchayat Kadamwkvasti.
2. Huge hips of MSW are observed unscientifically dumped at site. All MSW observed spread every where and in the river Mula Mutha.
3. The Villagers present during the visit said that frequent fire incidences were occurred to this MSW site. And the nearby villagers, students and employees of the MIT college suffers from this nonbearing foul smell and fumes due to burning of solid waste. Adverse effects are also observed on health. Grampanchayat Lonikalbhor and Grampanchayat Kadamvakvasti not taking any precautionary action on the complaints.
4. Used Plastic, Plastic carry bags , C& D waste, Waste from nearby hotels, thermacol, waste cloths, Dead parts of animals, slaughtering waste from Mutton and chicken shops observed spread in the river and on the bank of river. Foul smell due to decomposition and burning of MSW noticed during the visit.



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5. Grampanchayat Lonikalbhor has not obtained any Legal documents on Gat no 113, regarding Solid Waste Management Rules 2016 and also not complied with these rules.
6. Started AAQM Monitoring with the help of small Mobile van.



**Varsha Kadam**  
**Field Officer,**  
**Sub Regional Office**  
**M.P.C. Pune- II**

 <b>MAHARASHTRA POLLUTION CONTROL BOARD</b> <b>MOBILE VAN AMBIENT AIR MONITORING</b>									
<b>Van No: MH01:EE2202 : Pune</b>				<b>Latitude : 18.49419</b>			<b>Longitude : 74.02613</b>		
<b>Location :</b>		<b>MIT Clg Lonikalbhor,Pune(Near Kachara depo's Fire)</b>					<b>Report Type:</b>		<b>Mean</b>
<b>Date:</b>		<b>01-March-2026 to 02-March-2026</b>					<b>Time Base:</b>		<b>Hourly</b>
Date & Time	PM10	PM2.5	SO2	CO	OZONE	NO	NO2	NOX	Remark
	ug/m3	ug/m3	ug/m3	mg/m3	ug/m3	ug/m3	ug/m3	PPB	
3/1/2026 17:00	424.94	149.84	16.22	1.08	70.07	1707.54	1229.08	460.44	
3/1/2026 18:00	457.39	160.88	15.46	1.72	29.48	2138.89	2294.01	1507.37	
3/1/2026 19:00	678.71	236.17	24.99	2.91	13.38	2077.26	2667.78	2013.61	
3/1/2026 20:00	812.13	281.49	26.1	3.37	17.3	2085.57	3793.14	3411.52	
3/1/2026 21:00	883.36	305.71	23.93	4.17	19.48	1789.88	4327.98	4271.12	
3/1/2026 22:00	1224.22	421.59	24.24	4.99	19.42	866.08	4443.37	5016.88	
3/1/2026 23:00	1757.14	602.89	20.5	4.31	22.96	1264.07	2584.43	2439.49	
3/2/2026 0:00	1412.16	485.49	18.86	2.97	13.91	1230.12	2979.84	2954.68	
3/2/2026 1:00	1121.05	386.52	20.38	1.25	12.84	1288.96	2226.23	1976.6	
3/2/2026 2:00	611.68	213.46	20.99	1.01	9.58	831.86	1902.04	1870.14	
3/2/2026 3:00	975.43	337.01	22.76	0.93	9.7	736.38	1471.39	1395.33	
3/2/2026 4:00	896.1	310.03	24.57	0.84	10.17	769.38	1670.66	1622.31	
3/2/2026 5:00	693.55	241.17	14.11	0.68	8.28	742.74	1356.03	1247.32	
3/2/2026 6:00	520.64	182.38	15.49	2.02	10.7	703.17	1955.97	2021.22	
3/2/2026 7:00	511.32	179.21	19.86	6.6	20.33	736.87	2864.41	3132.1	
3/2/2026 8:00	672.73	234.09	21.28	4.23	18.99	931.11	4021.06	4447.88	
3/2/2026 9:00	250.36	90.48	21.65	0.59	17.52	450.84	368.54	183.13	
3/2/2026 10:00	727.44	252.69	40.79	0.66	24.63	1733.66	2132.66	1570.18	
3/2/2026 11:00	518.56	181.67	18.67	0.25	56.22	1312.43	1263.43	760.69	
3/2/2026 12:00	512.41	179.58	17.15	1.07	62.02	1461.57	1290.69	697.51	
3/2/2026 13:00	585.42	204.4	19.89	0.86	70.55	1332.41	1105.3	550.48	
3/2/2026 14:00	507.51	177.91	22.22	0.93	72.08	1284.24	1163.73	654.73	
3/2/2026 15:00	448.7	157.92	26.71	1.1	75.1	1603.35	1322.52	644.84	
3/2/2026 16:00	472.39	165.97	26.78	0.99	75.66	1669.88	1326.17	606.05	
Min	250.36	90.48	14.11	0.25	8.28	450.84	368.54	183.13	
Date & Time	3/2/2026 9:00	3/2/2026 9:00	3/2/2026 5:00	3/2/2026 11:00	3/2/2026 5:00	3/2/2026 9:00	3/2/2026 9:00	3/2/2026 9:00	
Max	1757.14	602.89	40.79	6.60	75.66	2138.89	4443.37	5016.88	
Date & Time	3/1/2026 23:00	3/1/2026 23:00	3/2/2026 10:00	3/2/2026 7:00	3/2/2026 16:00	3/1/2026 18:00	3/1/2026 22:00	3/1/2026 22:00	
AVG	736.47	255.77	21.82	2.06	31.68	1281.18	2156.69	1893.98	
<b>Remark :Monitoring of Fire incident in Kachra Depo.</b>							 <b>Sampling Done By :</b> <b>ENVEA INDIA PRIVATE LIMITED.</b>		

 <b>MAHARASHTRA POLLUTION CONTROL BOARD</b> <b>MOBILE VAN AMBIENT AIR MONITORING</b>						
Van No: MH01:EE2202 : Pune		Latitude : 18.49		Longitude : 74.03		
Location :		MIT Clg Lonikalbhor,Pune(Near Kachara depo's Fire)		Report Type:		Mean
Date:		01-March-2026 to 02-March-2026		Time Base:		Hourly
Date & Time	Benzene ug/m3	Toulene ug/m3	Ethylbenzene ug/m3	M+P Xylene ug/m3	Oxylene ug/m3	Remark
3/1/2026 17:00	6.03	2.58	1.81	7.12	4.35	
3/1/2026 18:00	4.88	6.51	3.6	7.6	3.15	
3/1/2026 19:00	5.23	41.17	9.72	20.52	10.64	
3/1/2026 20:00	2.99	77.13	18.06	38.81	20.85	
3/1/2026 21:00	5.54	22.71	9.48	16.9	8	
3/1/2026 22:00	3.69	12.04	11.79	12.72	5.48	
3/1/2026 23:00	6.87	27.78	18.96	21.28	8.94	
3/2/2026 0:00	4.63	43.59	20.82	28.27	12.37	
3/2/2026 1:00	3.5	47.15	11.72	23.93	11.38	
3/2/2026 2:00	1.88	46.58	12.21	23.93	11.43	
3/2/2026 3:00	2.14	53.57	14.08	27.58	13.42	
3/2/2026 4:00	5.3	50.52	13.09	25.66	12.73	
3/2/2026 5:00	4.3	12.15	6.86	9.4	4.37	
3/2/2026 6:00	2.95	6.44	7.67	7.72	3.21	
3/2/2026 7:00	2.35	4.91	17.58	11.62	4.09	
3/2/2026 8:00	3.25	6.71	22.41	31.67	18.91	
3/2/2026 9:00	4.46	9.49	11.61	12.07	7	
3/2/2026 10:00	5.21	16.26	6.36	4.51	3.5	
3/2/2026 11:00	4.42	6.57	2.7	5.18	3.51	
3/2/2026 12:00	6.38	2.46	2.44	7.87	5.2	
3/2/2026 13:00	4.44	3.16	3.53	6.27	5.42	
3/2/2026 14:00	4.73	3.17	3.25	6.02	8.14	
3/2/2026 15:00	4.51	2.8	2.09	6.36	6.28	
3/2/2026 16:00	3.53	3.15	1.5	7.47	5	
—						
Min	1.88	2.46	1.50	4.51	3.15	
Date & Time	3/2/2026 2:00	3/2/2026 12:00	3/2/2026 16:00	3/2/2026 10:00	3/1/2026 18:00	
Max	6.87	77.13	22.41	38.81	20.85	
Date & Time	3/1/2026 23:00	3/1/2026 20:00	3/2/2026 8:00	3/1/2026 20:00	3/1/2026 20:00	
AVG	4.30	21.19	9.72	15.44	8.22	
Remark :					 <b>Sampling Done By :</b> <b>ENVEA INDIA PRIVATE LIMITED.</b>	



## MAHARASHTRA POLLUTION CONTROL BOARD MOBILE VAN AMBIENT AIR MONITORING

Date & Time		TEMPERATURE	RH	Solar Rad	WS	WD	Rain	Remark
		°C	%	W/M <sup>2</sup>	m/s	degree	mm	
3/1/2026 17:00		25.84	65.23	17.8	0.67	277.58	0.00	
3/1/2026 18:00		25.5	57.59	7.43	0.5	282.12	0.00	
3/1/2026 19:00		25.09	69.41	0	0.28	287.79	0.00	
3/1/2026 20:00		24.7	75.91	0	0.11	304.73	0.00	
3/1/2026 21:00		24.38	67.04	0	0.33	275.25	0.00	
3/1/2026 22:00		24.41	52.02	0	0.07	260.04	0.00	
3/1/2026 23:00		24.59	49.49	0	0.17	284.45	0.00	
3/2/2026 0:00		24.62	48.19	0	0.44	280.01	0.00	
3/2/2026 1:00		24.31	50.67	0	0.4	279.44	0.00	
3/2/2026 2:00		24.45	40.72	0	0.44	281.72	0.00	
3/2/2026 3:00		24.11	41.16	0	0.37	290.75	0.00	
3/2/2026 4:00		24.07	42.96	0	0.21	279.91	0.00	
3/2/2026 5:00		23.67	39.81	0	0.1	268.68	0.00	
3/2/2026 6:00		23.66	42.54	0	0.25	288.52	0.00	
3/2/2026 7:00		23.74	39.59	0	0.2	295.26	0.00	
3/2/2026 8:00		23.88	44.09	0	0.29	299.36	0.00	
3/2/2026 9:00		32.78	53.47	288.19	12.92	0.13	0.00	
3/2/2026 10:00		33.19	47.07	289.43	3.39	292.21	0.00	
3/2/2026 11:00		30.86	43.69	385.27	3.65	284.16	0.00	
3/2/2026 12:00		29.05	43.66	380.55	3.5	280.62	0.00	
3/2/2026 13:00		27.94	39.06	476.33	2.98	280.74	0.00	
3/2/2026 14:00		26.76	46.12	479.53	0.52	277.12	0.00	
3/2/2026 15:00		26.44	67.13	352	0.45	284.4	0.00	
3/2/2026 16:00		26.3	55.95	333.9	0.34	289.12	0.00	
—								
Min		23.66	39.06	0.00	0.07	0.13	0.00	
Date & Time		3/2/2026 6:00	3/2/2026 13:00	3/1/2026 19:00	3/1/2026 22:00	3/2/2026 9:00	3/1/2026 17:00	
—								
Max		33.19	75.91	479.53	12.92	304.73	0.00	
Date & Time		3/2/2026 10:00	3/1/2026 20:00	3/2/2026 14:00	3/2/2026 9:00	3/1/2026 20:00	3/1/2026 17:00	
—								
AVG		26.01	50.94	125.43	1.36	271.84	0.00	

Remark :



**Sampling Done By :**  
ENVEA INDIA PRIVATE

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
Fax No. 020-25811701  
e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
visit us : [www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3<sup>rd</sup> Floor,  
Wakdewadi,  
Old-Pune Mumbai Road,  
Pune- 411003

**MPCB/SCN/ROPI** 26030500A6 **Date:** 05/03/2026

To,

1. Deputy CEO (Panchayat),  
Pune Zilla Parishad, Pune
2. Gram Vikas Aadhikari,  
Grampanchayat Loni Kalbhor  
A/p. Loni Kalbhor, Tal. Havali, Dist. Pune.
3. Gram Vikas Aadhikari,  
Grampanchayat Kadamwak wasti  
A/p. Loni Kalbhor, Tal. Havali, Dist. Pune.

**Sub: Non –compliance of Solid Waste Management Rule, 2016.**

- Ref: 1) Visit of the Board Official to your local body on 01/03/2026.  
2) News appear in daily news paper – on 03/01/2026 – Samna, Sakal & Maharashtra times etc.  
3) Letter received from MIT (ADT) University Rajbaug, Loni Kalbhor through mail on 03/03/2026.  
4) Letter issued by Sub-regional officer Pune-2 on 02/03/2026.  
5) Legal Action Proposal by Sub Regional Officer Pune-II vide no. MPCB-LEGAL-ACTIONS-150223015, Dtd 04/3/2026

The Ministry of Environment, Forest and Climate in exercise of the Powers conferred by section 3, 6 and 25 of the Environment (Protection) Act, 186 has published and the Solid Waste Management Rules, 2016., it is obligatory of your part to facilitate construction, operation and maintenance of solid waste processing facilities and associated infrastructure on your own or with private sector participation or through any agency for optimum utilization of various components of solid waste adopting suitable technology and adhering to the guidelines issued by the Ministry of Urban Development from time to time and standards prescribed by the State / Central Pollution Control Board.

It is obligatory on your part to obtain Authorization under Solid Waste Management Rules, 2016 from Maharashtra Pollution Control Board to set up and operate the facility for processing, recycling / treatment / disposal of solid waste.

Sub-Regional Officer, Pune – II has issued letter with following observations.

1. The Solid Waste Dumping site is located near MIT Art Design and Technology University Rajbaug, Loni Kalbhor, Pune 412 201 in River Mula.
2. The dumping of Municipal Solid Waste is found on daily basis by the Grampanchayat Loni Kalbhor and Grampanchayat Kadamwak wasti through Ghanta Gadi and tractor.
3. The Solid Waste is having mixed type of waste i.e. dry waste, wet waste, plastic waste & other domestic waste type is found scattered everywhere & created heaps of mixed waste, resulting in a smell nuisance in the surrounding area.
4. As per print media news, solid waste in River area and fire rages on that solid waste.
5. Due to fire incidence, heavy smoke generated and caused health issues to nearby people and students of MIT Art and Design and Technology University.
6. No precautionary / preventive measures have been taken for prevention of pollution as per the Solid Waste Management Rule, 2016.
7. The Grampanchayat not provided authorized MSW disposal site and treatment facilities for disposal of MSW.
8. Due to illegal and unscientific dumping of solid waste on the bank of the River Mula, which is causing water pollution and air pollution to the surrounding area.

It has been observed that you have failed to comply with the provisions of the solid waste (Management) Rules, 2016.

In view of above, you are hereby issuing non-compliance letters to comply with the provisions of the Solid Waste Management Rules, 2016.

You shall submit your action taken report and reply to this non-compliance letter within a period of 07 days, failing which, Board will proceed for further legal action without giving you further notice / opportunity, which please note.

**For and on behalf of M.P.C. Board**

  
(Manchak Jadhav)

**Regional Officer, Pune**

Copy Submitted for information to: -

- 1) Member, Secretary, M.P.C. Board, Mumbai.
- 2) Chief Executive Officer Zilla Parishad, Pune
- 3) Block Development Officer, Panchayat Samiti Haveli Taluka, Dist. Pune
- 4) Joint Director (WPC), Board, Mumbai.
- 5) Regional Officer (HQ), M.P.C. Board, Mumbai.
- 6) Law & Policy Div. M.P.C. Board, Mumbai.

Copy to: -

- The Sub-Regional Officer, M.P.C. Board, Pune-II: - You are directed to serve this letter and keep the follow-up and report on the compliance from time to time.



महाराष्ट्र प्रदूषण नियंत्रण मंडळ  
MAHARASHTRA POLLUTION CONTROL BOARD

उप प्रादेशिक कार्यालय, पुणे-२ / Sub Regional Office, Pune-2

२ रा मजला, जोग सेंटर, पुणे-मुंबई रोड, वाकडेवाडी, पुणे-411 003  
2<sup>nd</sup> Floor, Jog Centre, Pune-Mumbai Road, Wakadewadi,  
Pune-411 003

Annexure- IV



**LIFE**  
Lifestyle for  
Environment



द्वारध्वनी / Tel: 9423632901

संकेतस्थळ / Website: www.mpcb.gov.in

**-: Visit Report :-**

Dtd. 13.05.2026

**Name & address of Project** : Grampanchayat Loni Kalbhor,  
Loni Kalbhor, Tal. Haveli, Dist. Pune

**Mail ID** : glonikalbhor@gmail.com

Observations:

Visit is carried out for the present status report of the location at which students and employees of the MIT college were suffered from the non bearing foul smell and fumes due to burning of solid waste near MIT college Loni Kalbhor and News appeared in the daily News Paper dated 01.03.2026 Following are the observations during the visit.

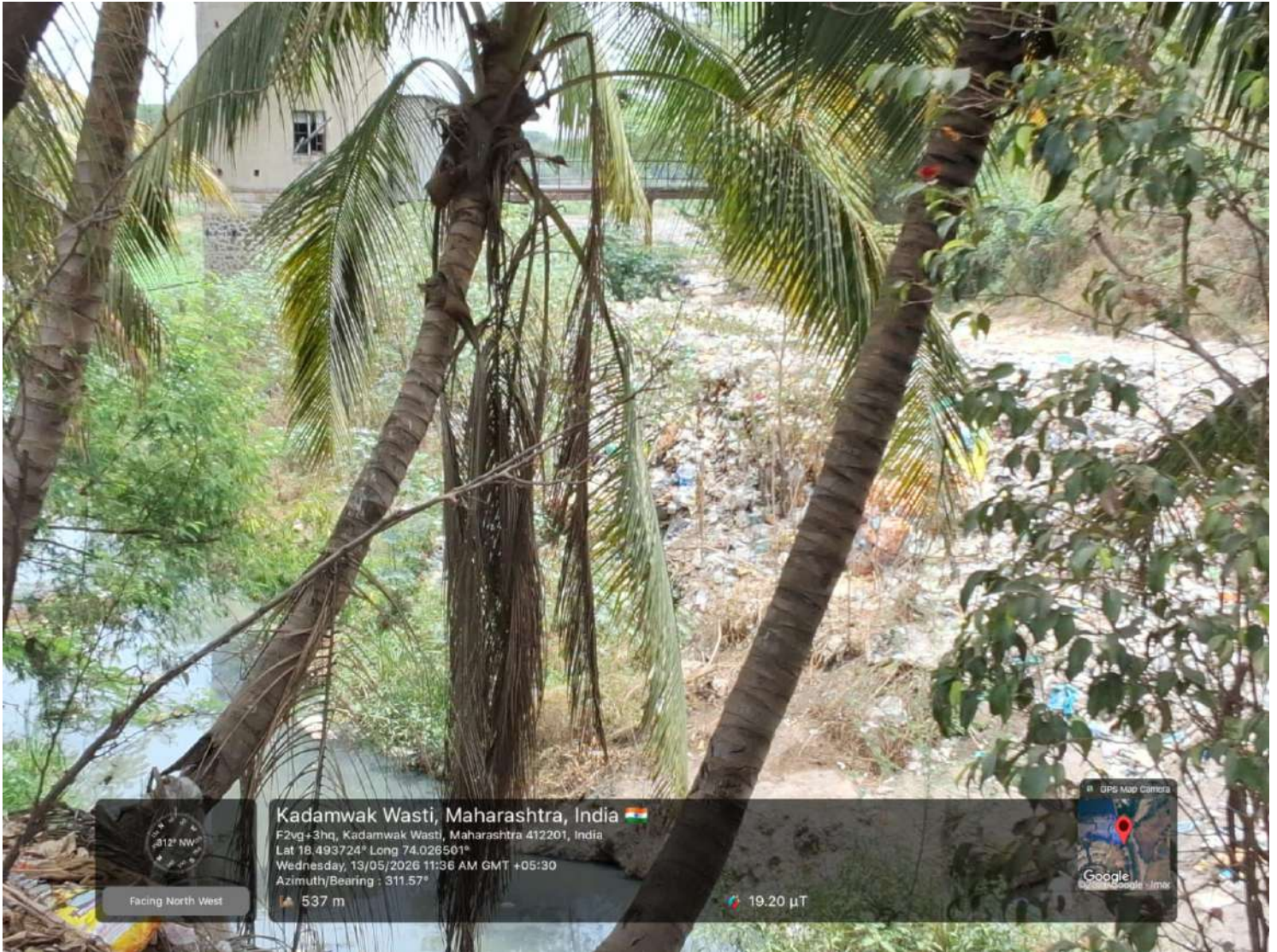
1. There was a huge amount of MSW / solid waste at Lonikalbhor (Behind MIT College, Loni Kalbhor ) and along the bank of bank of river Mula Mutha and a nalla passing through the MIT College Loni Kalbhor at Gat No. 113 by Gram panchayat Loni Kalbhor and Grampanchayat Kadamwakvasti.
2. Huge hips of MSW are observed unscientifically dumped at site. All MSW observed spread every where and in the river Mula Mutha and along the bed of river Mula Mutha.
3. During visit no burning of MSW observed at site. However grampanchayat Loni Kalbhor and Kadamvakvasti yet not remover the dumped MSW from site.
4. Grampanchayat Lonikalbhor and Grampanchayat Kadamvakvasti not taking any precautionary measures to stop the entry of MSW in to river Mula mutha.
5. Used Plastic, Plastic carry bags , C & D waste, Waste from nearby hotels, thermacol, waste cloths, Dead parts of animals, slaughtering waste from Mutton and chicken shops, parts of plants spread observed in the river and on the bank of river. Foul smell due to decomposition of MSW noticed during the visit.

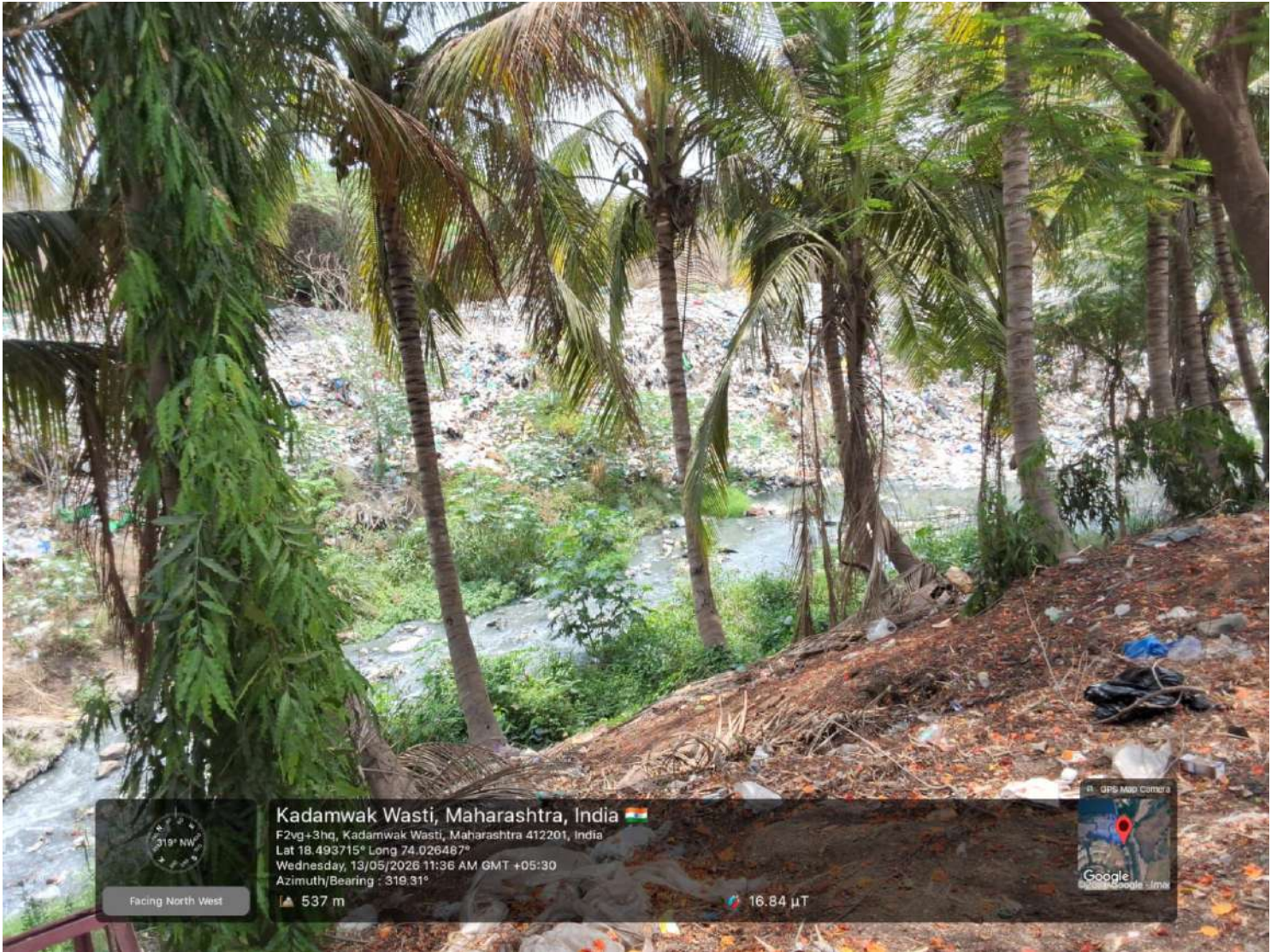
[Type here]

6. Grampanchayat Lonikalbhor has not obtained any Legal documents on Gat no 113, regarding Solid Waste Management Rules 2016 and also not complied with these rules and yet not submitted their reply to marathi letter dated 01.03.2026 and non compliance letter dated 05.03.2026.



**Varsha Kadam**  
**Field Officer,**  
**Sub Regional Office**  
**M.P.C. Pune- II**



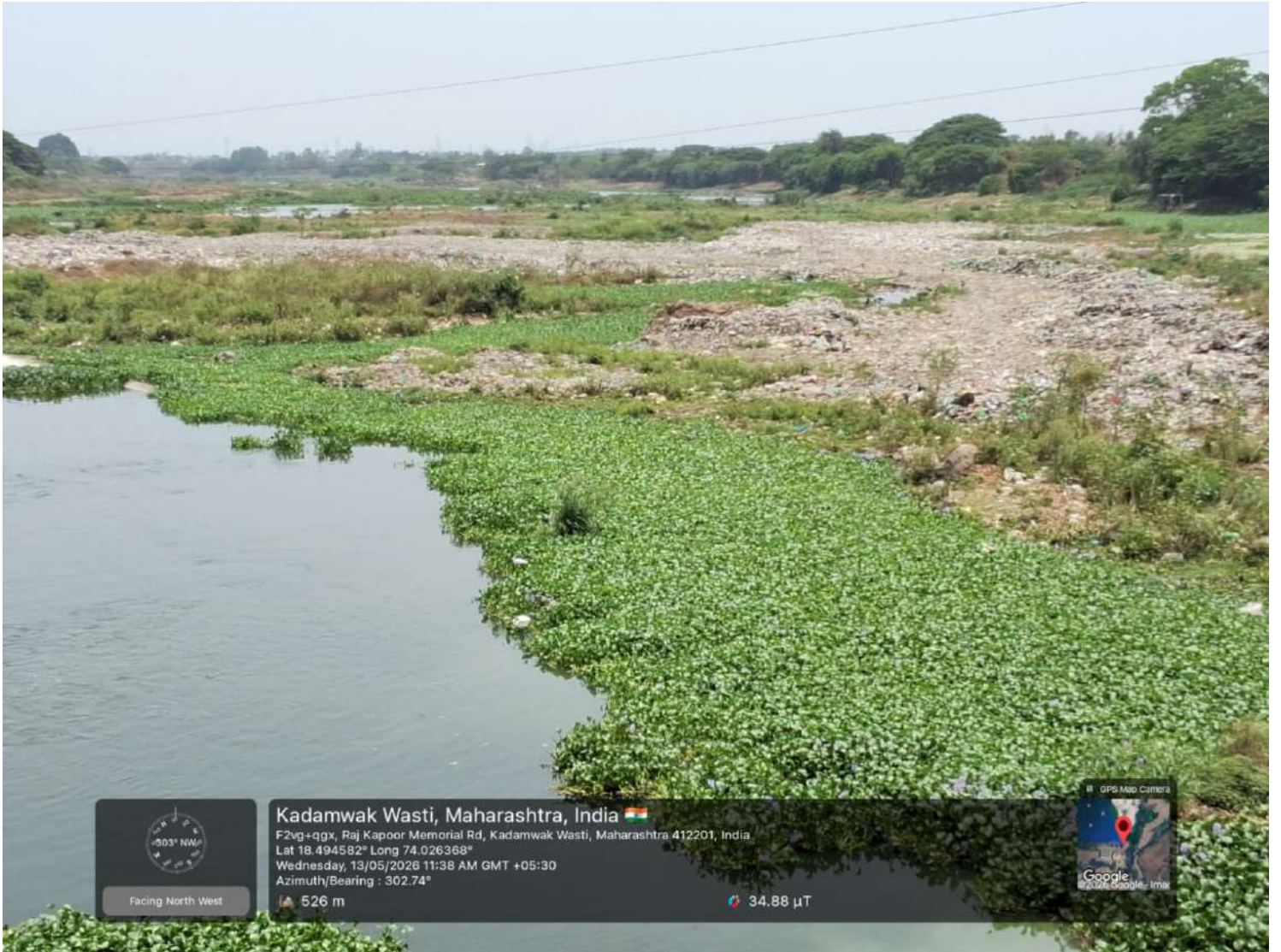


319° NW  
Facing North West

**Kadamwak Wasti, Maharashtra, India** 🇮🇳  
F2vg+3hq, Kadamwak Wasti, Maharashtra 412201, India  
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Wednesday, 13/05/2026 11:36 AM GMT +05:30  
Azimuth/Bearing : 319.31°  
📍 537 m

16.84  $\mu$ T









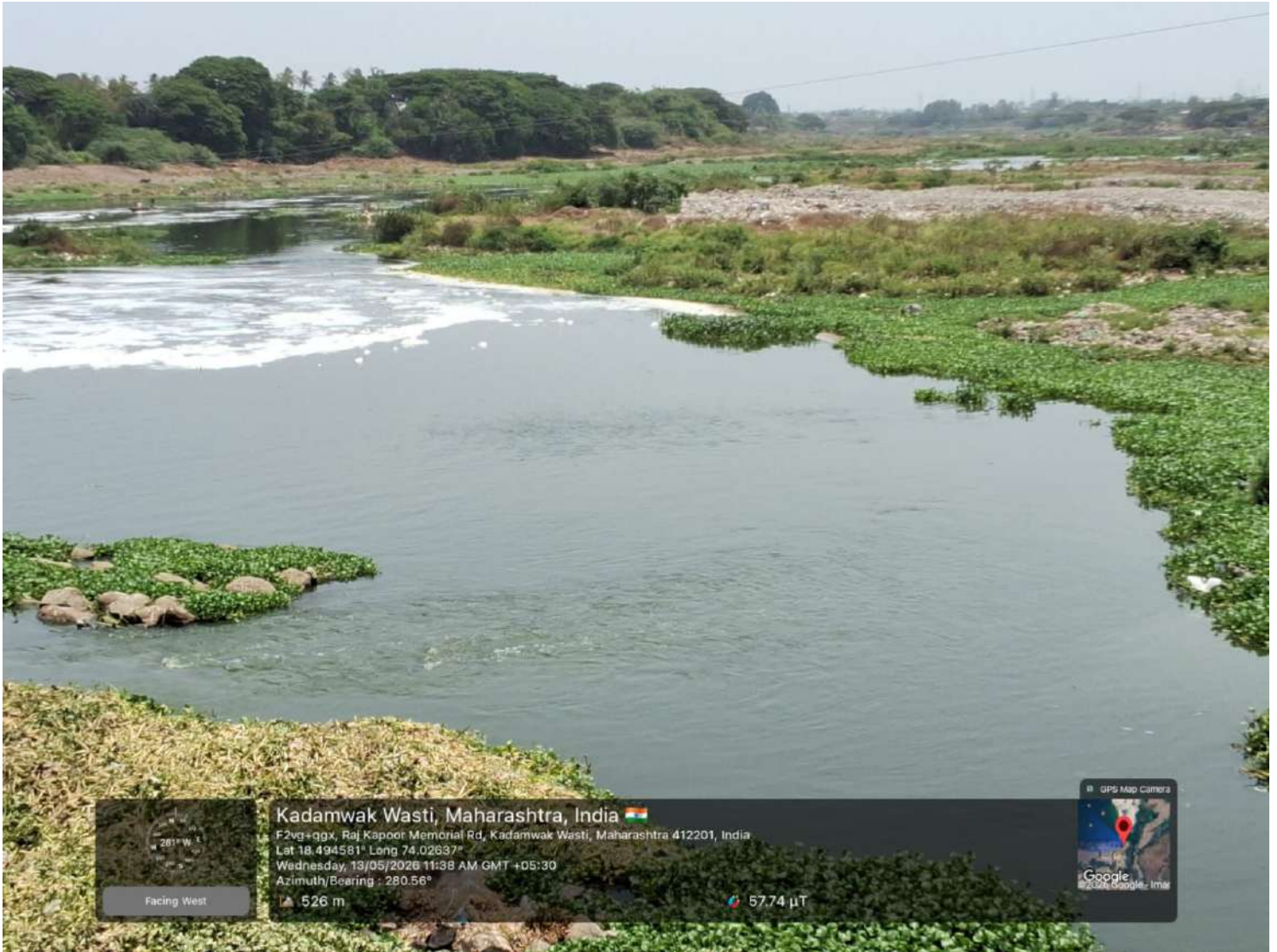


253° W  
Facing West

**Kadamwak Wasti, Maharashtra, India** 🇮🇳  
F2vg+ggx, Raj Kapoor Memorial Rd, Kadamwak Wasti, Maharashtra 412201, India  
Lat 18.494577° Long 74.026353°  
Wednesday, 18/05/2026 11:38 AM GMT +05:30  
Azimuth/Bearing : 253.06°  
526 m

82.73  $\mu$ T





**Kadamwak Wasti, Maharashtra, India** 🇮🇳  
F2vg+ggx, Raj Kapoor Memorial Rd, Kadamwak Wasti, Maharashtra 412201, India  
Lat 18.494581° Long 74.02637°  
Wednesday, 19/05/2026 11:38 AM GMT +05:30  
Azimuth/Bearing : 280.56°  
▲ 526 m

57.74  $\mu$ T





Facing North East

**Kadamwak Wasti, Maharashtra, India** 🇮🇳  
F2vg+3hq, Kadamwak Wasti, Maharashtra 412201, India  
Lat 18.493648° Long 74.026518°  
Wednesday, 13/05/2026 11:35 AM GMT +05:30  
Azimuth/Bearing : 49.25°  
📍 537 m

🌐 17.52  $\mu$ T

GPS Map Camera

Google





Kadamwak Wasti, Maharashtra, India 🇮🇳  
F2vg+ggx, Raj Kapoor Memorial Rd, Kadamwak Wasti, Maharashtra 412201, India  
Lat 18.494582° Long 74.026368°  
Wednesday, 19/05/2026 11:38 AM GMT +05:30  
Azimuth/Bearing : 288.83°  
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47.25  $\mu$ T





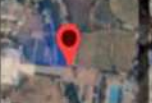
315° NW

Facing North West

**Kadamwak Wasti, Maharashtra, India**   
F2vg+3hq, Kadamwak Wasti, Maharashtra 412201, India  
Lat 18.492456° Long 74.027059°  
Wednesday, 13/05/2026 11:48 AM GMT +05:30  
Azimuth/Bearing : 315.17°  
532 m

 18.02  $\mu$ T

GPS Map Camera



Google  
©2026 Google - Imag





महाराष्ट्र प्रदूषण नियंत्रण मंडळ  
MAHARASHTRA POLLUTION CONTROL BOARD

प्रादेशिक कार्यालय, पुणे / Regional Office, Pune

जोग सेंटर, दुसरा व तिसरा मजला, मुंबई -पुणे रोड, वाकडेवाडी, पुणे ४११००३.

Jog Center, 3rd floor, Mumbai Pune Road, Wakadewadi, Pune - 41100.

Annexure- V



**LIFE**  
Lifestyle for  
Environment



दूरध्वनी / Tel: 020 - 25811627

संकेतस्थळ / Website: www.mpcb.gov.in

ROP/MPCB/ 2606040002

Date :- 04/06/2026

To,

1. Gram Vikas Adhikari,  
Grampanchayat Loni Kalbhor,  
A/p. Loni Kalbhor, Tal. Haveli,  
Dist. Pune
2. Gram Vikas Aadhikari,  
Grampanchayat Kadamwakwasti,  
A/p. Loni Kalbhor, Tal. Haveli, Dist. Pune

**Sub:** Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, 31 A of Air (Prevention & Control of Pollution) Act, 1981 read with the Solid Waste Management Rules, 2026.

- Ref :** 1. Solid Waste Management Rules, 2026, notified by MoEF&CC on 27th January 2026.  
2. Application OA No. 36/2026 filed by MIT Art Design Technology University Pune V/s. Grampanchayat Lonikarbhori and Ors. before Hon'ble N.G.T.  
3. Non-compliance letter of SWM Rule, 2016 issued by the Board vide letter Dtd. 05/03/2026.  
4. Visit of the Board Official near MIT Collage, Loni Kalbhor and along the river of Mula -Mutha and Kadamvakwasti on 13/05/2026.  
5. Legal Action Proposal submitted by the Sub Regional Officer, MPCB, Pune-II vide no. 150223015 and approved by the Board's competent authority on 02/6/2026

AND WHEREAS, it is obligatory on your part to obtain Consent to Establish and Consent to Operate and SWM Authorization from the Maharashtra Pollution Control Board under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981. It is also obligatory on your part to provide adequate pollution control devices.

WHEREAS, the Ministry of Environment and Forest and Climate Change has issued Solid Waste Management Rules, 2026, which are applicable to all Local Bodies including Gram Panchayat. It is also mandatory on the part of Grampanchayat ensure Solid Waste Management at Village level as per the provision of these Rules.

AND WHEREAS, during inspection/review of records, it is observed that the Gram Panchayat has failed to ensure to comply with the provisions of the Solid Waste Management Rules, 2026.

AND WHEREAS, In compliance of the Hon'ble NGT orders the officials of the Board at Sub Regional Office, MPCB, Pune-II has visited to MIT Collage, Loni Kalbhor and along the river of Mula -Mutha and Kadamvakwasti on 13/05/2026 and observed the following non-compliances,

- 1) The C & D Waste, Plastic waste, Hotel waste, Thermocol waste, Slaughter waste, used clothe and dead animal parts were found dumped in scattered condition nearby river and causing foul smell due to decomposition.
- 2) The burning and leachate also were observed at solid waste dumped site, which may cause air and water pollution nuisance to the nearby area.

2...

- 3) No precautions were taken to avoid the mixing of dumped waste into the river water.
- 4) AAQM monitoring results dtd. 01/3/2026 and 02/03/2026 were found exceeding the prescribed limits.
- 5) You have not complied with the observations noted in the earlier letter issued vide no. MPCB/ROP/2603050046, Dtd. 05/3/2026.

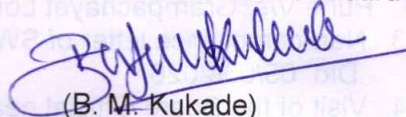
AND WHEREAS it has been observed that you have failed to comply with the provisions of the SWM Rule, 2026 and to provide adequate air and water pollution control system and devices, thereby causing air and water pollution into the environment.

NOW THEREFORE, in view of the above non-compliance, you are hereby directed to show cause as :

1. Why further stringent legal action shall not be initiated against your Grampanchayat?

You are hereby given an opportunity to respond within 07 days from issuance of these directions to submit all relevant documents and present status of compliance report with pollution control system details, failing which, the MPCB will have no option to initiate appropriate legal action against your Grampanchayat and Person responsible for day to day activity without giving any further notice in accordance with the law, which please note.

For and on behalf of  
Maharashtra Pollution Control Board



(B. M. Kukade)

**Regional Officer,  
M. P. C. Board Pune**

Copy Submitted for information to :-

1. Joint Director (APC and WPC ), M.P.C. Board, Mumbai.
2. Law Officer, M.P.C. Board, Mumbai.
3. Regional Officer (HQ), M. P. C. Board, Mumbai.

Copy submitted for information and necessary action please :-

1. Hon'ble District Collector, Collector Office, Pune
2. Hon'ble Chief Executive Officer, Zilla Parishad, Pune
3. Deputy Chief Executive Officer (Panchayat), Zilla Parishad, Pune.
4. Block Development Officer, Panchayat Samiti Haveli Taluka, Haveli, Dist. Pune.

**Copy to-**

- 1) **The Sub-Regional Officer, M.P.C. Board, Pune-II** :- You shall submit the brief note before the hearing schedule with present status.